
Nisha Goel Vs Income Tax Officer

Income Tax Appeal No. 2768/DEL/2023

Court: Income Tax Appellate Tribunal (Delhi E Bench)

Date of Decision: June 4, 2024

Acts Referred:

Income Tax Act, 1961 – Section 142(1), 143(2), 143(3)

Hon'ble Judges: Shamim Yahya, (AM); Challa Nagendra Prasad, J

Bench: Division Bench

Advocate: Suresh Kumar Gupta, Amit Katoch

Final Decision: Partly Allowed

Judgement